GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1459
ANSWERED ON:14.07.2009
VIP SECURITY
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is providing security cover to different VIPs/ Bureaucrats;
- (b) if so, the number of persons who have been provided VIP security cover during each of the last three years;
- (c) the criteria adopted by the Government to provide VIP security cover;
- (d) the number of security personnel deployed for VIP Security and expenditure incurred thereon during the said period;
- (e) whether the Government has any proposal to reduce the security cover of such persons; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b): The total number of persons/VIPs, who have been provided with categorized security cover varies from time to time depending upon the reviews made in this regard.
- (c): Security Cover to VIPs is provided on the basis of threat perception emanating from terrorist/ militants outfits and underworld elements and on positional basis.
- (d): Multiple security agencies are involved in providing security to the threatened persons and their number varies from time to time. Expenditure incurred thereon cannot be estimated as different State/UT governments and agencies are involved in making the security arrangements.
- (e) & (f): The security arrangements of the Central Protectees are reviewed from time to time and security cover are upgraded/downgraded/withdrawn on the basis of latest threat perception.